



PEOPLE'S EDUCATION SOCIETY'S

ADV. BALASAHEB APTE COLLEGE OF LAW

BRINGS TO YOU

A UNIQUE ONLINE CERTIFICATE COURSE

IN

MEDIA AND COMMUNICATION LAW

 \mathbf{G}

Communication has been the wheel driving human race from stone age to the 21st century. We have come a long way from pigeons carrying letters to instant messaging platforms like whatsapp. The field of communication is dynamic and has been at the centre of human activity. Humans have invented various means for communication, both personal and mass. This unique course is designed to introduce students to the world of law governing communication and media in India. .

What Will This Course Offer?

This course will offer an opportunity to get acquainted with,

- Constitutional Foundation of media and communication law in India
- Press Laws
- Laws Relating to Films
- Broadcasting Laws
- Laws Relating To Social Media Communication
- Telecommunication Laws
- Intellectual Property Law And Media
- Other Laws Affecting Media Industry In India

Course Duration - 2 Months 2 Sessions Per Week

Faculty In Charge -Adv. Shriya Gune

Starting Date - 15 October, 2020 Time- 5.00- 6.30 pm

Platform-Zoom

Fee

INR. 8000/-

Participants will get an e certificate after successful completion of the course. Reference material will be provided in the form of pdfs and links. Recorded lectures may be provided for a specific period.

Payment Details

Name: Peoples Education Society Bank : Janata Sahakari Bank Ltd., Pune A/c No. - ECS017220100041024 IFSC - JSBP0000017

Link For Registration

https://forms.gle/UHbM1MLMvmPTXVrV7

Last Date For Registration 12 October, 2020

> **Contact For Details** 9822680881/9834708053